

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.12/(MAH)/2016  
CA No.

CORAM:

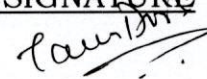
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: M/s. Varuna Drinking Water Solutions Ltd.

SECTION OF THE COMPANIES ACT: 14(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Tani Doshi	Director	

**ORDER**

**C.P. No. 12/(14(1)/NCLT/MB/MAH/2016**

At request of the Director of the Petitioner Company present in person, list this  
matter for filing additional documents on 23<sup>rd</sup> November, 2016.

sd/-

**B.S.V. PRAKASHKUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 21.11.2016